

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-129/2006/10672/A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the 5th October, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2024/3869 dated 25.10.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 30.10.2024 till the morning of 02.11.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,


Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-129/2006/10673 /A dated 5.11.24

Copy to:

1. The Project Manager, Gauhati High Court.


REGISTRAR (VIGILANCE)